

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Appeal No. 90 of 2020

ICRA Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prashant Pakhiddey, Advocate with Ms. Tanya Mehta, Mr. Byron Sequeira and Ms. Vaibhavi Bhalerao, Advocates i/b DSK Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 103 of 2020**

India Ratings & Research Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Anuj Berry, Advocate with Mr. PSS Bhargava, Mr. Vibhore Yadav, Mr. Raghav Bhargava and Mr. Vivek Shah, Advocates i/b Trilegal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 456 of 2020**

India Ratings & Research Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Anuj Berry, Advocate with Mr. PSS Bhargava, Mr. Vibhore Yadav, Mr. Raghav Bhargava and Mr. Vivek Shah, Advocates i/b Trilegal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 556 of 2020**

Care Ratings Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta,
and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for
the Respondent.

**AND
Misc. Application No. 473 of 2020
(Delay Application)
And
Appeal No. 523 of 2020**

ICRA Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prashant Pakhiddey, Advocate with Ms. Tanya Mehta,
Mr. Byron Sequeira and Ms. Vaibhavi Bhalerao, Advocates i/b
DSK Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta,
and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for
the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are
adjourned. List on May 02, 2024.

Ms. Meera Swarup
Technical Member